

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH

Case No. CP No. 1900/IBC/NCLT/MB/MH/2019

In the Matter of

M/s Latakisan Infra Private Limited

....Corporate Debtor

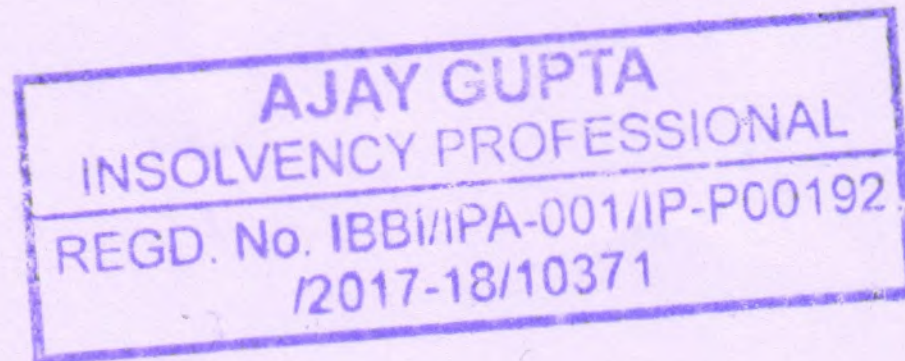
and

Mumbai District Central Co Operative Bank Ltd

.... The Applicant

List of Creditors under Regulation 13(2) (d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations by Mr. Ajay Gupta under the Insolvency and Bankruptcy Code 2016

1. The application for corporate Insolvency Resolution Process filed by Mumbai District Central Co-operative Bank Ltd Vs Latakisan Infra Private Ltd under section 7 of the Insolvency and Bankruptcy Code read with Rule 4 of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules 2016 was admitted by Mumbai Bench vide order No CP No. 1900/IBC/NCLT/MB/MH/2019 dated 06/11/2019 wherein Mr. Ajay Gupta, the undersigned was appointed as Interim Resolution Professional who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Board of India.
2. In Compliance with Regulation 13 (2)(d) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation 2016, a list of creditors along with amount claimed, claims admitted, Security interest in respect of claims is enclosed at Annexure A in Triplicate.



Ajay Gupta

Interim Resolution Professional

In the matter of Latakisan Infra Private Ltd
IBBI/IPA-001/IP-P00192/2017-2018/10371

Place: Mumbai

Date: 28/11/2019

LIST OF CREDITORS OF LATAKISAN INFRA PRIVATE LIMITED

LATAKISAN INFRA PRIVATE LIMITED - CORPORATE DEBTORS

A) LIST OF FINANCIAL CREDITORS

SR. NO.	NAME OF CREDITORS	ADDRESS	AMOUNT CLAIMED BY CREDITOR (IN RS.)	AMOUNT ADMITTED (IN RS.)	REMARKS
1	Mumbai District Central Co-operative Bank Ltd	Mumbai Bank Bhavan, 207, Dr. D. N. Road, Fort, Mumbai 400001.	14,53,60,000	14,53,60,000	Claims are verified on the basis of documents submitted by creditor and on the basis of books of Corporate Debtors
2	Maharashtra State Co-operative Bank Limited	Near Tilak Puta, Mahal, Nagpur-440032	13,24,76,133	13,24,76,133	Claims are verified on the basis of documents submitted by creditor and on the basis of books of Corporate Debtors
3	Nagpur Nagrik Sahakari Bank Ltd	79, Dr. Ambedkar Chowk, Central Avenue, Nagpur-440008	8,71,96,519	8,71,96,519	Claims are verified on the basis of documents submitted by creditor and on the basis of books of Corporate Debtors
4	Pusad Urban Co-operative Bank Ltd	Talao(Lake) Lay out, Pusad, Yavatmal, Maharashtra, Pin code-445204	7,59,69,785	7,59,69,785	Claims are verified on the basis of documents submitted by creditor and on the basis of books of Corporate Debtors
5	Babaji Date Mahila Sahakari Bank Ltd	Annapurna Maiede Chowk, Sankatmochan Road, Yavatmal, Maharashtra, Pin Code- 445001	6,27,77,987	6,27,77,987	Claims are verified on the basis of documents submitted by creditor and on the basis of books of Corporate Debtors
	TOTAL		50,37,80,424	50,37,80,424	

AJAY GUPTA
INSOLVENCY PROFESSIONAL
 REGD. No. IBB/I/PA-001/IIP-P00192
 /2017-18/10371

